ITEM NO.1711 COURT NO.10 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 1246/2022

STATE OF U.P. APPELLANT(S)

VERSUS

JAWAHAR & ANR. RESPONDENT(S)

I.A. No. 242387/2025 – DIRECTION/DELETION OF R.NO.1.

Date : 30-10-2026 This matter was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR
[IN CHAMBER]

For Appellant(s) :
Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.
Ms. Jyotsna Singh, Adv.

For Respondent(s) : Mr. Pulkit Agarwal, AOR

UPON hearing the counsel, the Court made the following
O R D E R

1. I.A. No. 242387/2025 seeking deletion of Jawahar, who is respondent no.1 in the present proceedings is allowed.

2. Cause title be amended accordingly.

3. Registry to process the matter as per Rules.

(POOJA SHARMA)
AR-CUM-PS

(MANOJ KUMAR)
COURT MASTER (NSH)

Signature Not Verified
Digitally signed by POOJA SHARMA
Date: 2026.10.31 13:01:10 IST
Reason: